

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:7054

ANSWERED ON:08.05.2015

IRREGULARITIES IN BRO

Kumar Dr. Arun;Kumar Shri Kaushalendra;Ranjan (Pappu Yadav) Shri Rajesh;Ranjan Smt. Ranjeet

Will the Minister of DEFENCE be pleased to state:

- (a) whether complaints regarding alleged irregularities in the Border Roads Organisation (BRO), particularly in purchase of Hume pipes has been received by the Government;
- (b) if so, the details thereof;
- (c) whether an enquiry into the alleged irregularities has been conducted by the Government;
- (d) if so, the details and the outcome thereof including the action taken by the Government thereon; and
- (e) the remedial steps taken by the Government to check such irregularities in BRO?

Answer

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) to (e): A case of irregularity in procurement of various types of Hume pipes was noticed in Project Vartak (44 BRTF) of Border Roads Organisation (BRO) for which an internal Court of Inquiry has been ordered by BRO on 8th October 2014. Necessary remedial measures will be taken as per finding of the Court of Inquiry.

The following steps have been taken to check such irregularities:

- (i) Instruction has been issued for E-procurement in BRO for ensuring transparency.
- (ii) Inspection of works on roads are carried out regularly by executives at Project, Task Force level and by Regional inspection teams to ensure the quality of works.